

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 119

CP No. 55/Chd/HP/2020

IN THE MATTER OF:

Mr. Ajay Aggarwal

...Petitioner

Vs.

Dinesh Gupta, Di.irector Himani Resorts

...Respondent

Under Section: 241,242 & 243, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 22.05.2024.

-sd-
Court Officer

April 10, 2024
SM